

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 511 of 2020**

**IN THE MATTER OF:**

**R.K. Associates & Hoteliers Pvt. Ltd.**

**Through its Director Shri Sharan Bihari Agrawal**

**...Appellant**

**Versus**

**BW Businessworld Media Pvt. Ltd.**

**Through its Managing Director**

**...Respondent**

**Present:**

**For Appellant: Mr. Gagan Gupta, Advocate.**

**For Respondent: Mr. Petal Chandhok and Mr. Sudhanshu Pandey,  
Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**01.09.2020:** Rejoinder filed by Appellant is taken on record. Learned counsel for the parties may file their short written submissions, not exceeding three pages, within two weeks.

List the matter 'for admission (after notice)' on **7<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Shreasha Merla]**  
**Member (Technical)**

*am/gc*